

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) No. 63/Chd/Pb/2017
alongwith
Caveat No.4/2017**

In the matter of:

Varda Spinning & Weaving Mills Pvt. Ltd. ...Petitioner-Financial Creditor

Vs.

Jindal Cotex Ltd. ...Respondent-Corporate Debtor.

Present: Mr. Rakesh Bhatia, Advocate for the petitioner.
Mr. Nesar Ahmad, Practising Company Secretary
with Mr. Rajesh Goyal, Chief Accounts Officer for the
corporate debtor.

Learned counsel for the petitioner submits that he will file rejoinder in the Registry today itself and copy has been supplied to the Authorised Representative of the respondent. Let the needful be done during course of the day. Learned counsel for the petitioner seeks time to argue the case because his daughter is admitted in hospital due to dengue fever. List the matter for arguments on 09.10.2017.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

October 03, 2017
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